

(b) the details of the project as sanctioned by Government; and

(c) the details of the financial aid which the Central Government have agreed to give to Gujarat State for carrying out the project?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b). The project, as approved, envisages the construction of a dam to a maximum height of 208 ft. from the deepest river bed level and of a length of 3240 ft. The estimated cost of the project is Rs 1626.75 lakhs and the annual irrigation will be 1,94,105 acres.

(c) Gujarat has not asked for any financial aid for this project. The Project will, however, get assistance indirectly through loans sanctioned for Miscellaneous Development Schemes.

#### Hydro-Electric Ukai Dam on Tapti River

694. Shri Indulal Yajnik: Will the Minister of Planning be pleased to state:

(a) whether the Planning Commission has drastically cut down the original plan to build the Hydro-Electric Ukai Dam on Tapti river in Gujarat with a view to convert it into a mere irrigation project,

(b) the details of the plan as approved by the Planning Commission; and

(c) whether the project as approved by the Planning Commission will completely divest it of its Hydro-Electric potential?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No, Sir.

(b) The details of scheme-wise outlays and provision in the plan are awaited from the Government of Gujarat.

(c) No.

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695 Shri A. K. Gopalan:  
Shri Jyotirmoy Basu:  
Shri C. K. Chakrapani:

Will the Minister of Finance be pleased to state:

(a) whether M/s. Jardine Henderson and Co. Ltd., Calcutta has been brought to book by Government;

(b) if so, the total amount of penalty imposed by his Ministry in each case during 1964 and 1965; and

(c) the charges levelled against the Company?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai) (a) to (c). A few cases of import of goods as unmanifested cargo in vessels of which Messrs. Jardine Henderson were agents came to notice. The goods were confiscated as the goods were imported without valid Import Trade Control licences, and a redemption fine of Rs. 34,295/- was imposed.

#### पश्चिमी कोसी नहर

696. श्री जोगन्ध झा : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि -

(क) क्या यह सच है कि बिहार के दरभंगा जिले में प्रस्तावित पश्चिमी कोसी नहर बन जाने के बाद आठ लाख एकड़ से अधिक भूमि में सिंचाई की जायेगी;

(ख) क्या यह भी सच है कि इस नहर के बारे में नेपाल के साथ अब कोई समझौता हो गया है;

(ग) क्या यह भी सच है कि इस नहर के लिए अभी तक भूमि अधिग्रहण करने के बारे में की कार्यवाही आरम्भ नहीं की गई है;